



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 125/15	TP 139/17	For filing OL report	391/ 394	Dharma Software Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
21	B.S. RAGHU PRASAD	PETITIONER	
1)	Prema Hatti	ROC	

**ORDER**

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & RD is present. Again she requested time for filing ROC/RD report. Counsel for Petitioner reported that, necessary information was already submitted to O.L and Chartered Accountant was appointed by the O.L and filed his report in the Hon'ble High Court of Karnataka, Bangalore. Registry to address a letter to the O.L for filing report, if any. List it on 10/01/2018.

  
Member (T)

  
Member (J)